

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 2301/2015
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 07-07-2014
IN WP NO. 17601/1995 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD)

U. P. FINANCIAL CORPORATION & ANR.

PETITIONER(S)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD.
& ORS.

RESPONDENT(S)

Date : 10-07-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s)

Mr. Alok Dhir, Adv.

Mr. Karan Batura, Adv.

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter for final disposal.

(VINOD LAKHINA)
AR-cum-PS

(ASHA SONI)
BRANCH OFFICER